

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR ADISON GRANITO PRIVATE LIMITED	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Adison Granito Private Limited PAN: AAOCA1051E CIN: U26941GJ2016PTC085815
2. Address of the registered office	1509, Shapath -V, Opp. Kamavati Club, S.G. Highway, Vejalpur, Ahmedabad, Gujarat, India, 380051
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Survey Nos. 529 to 534, Bileshwar Talod to Harsol Road, P.O. Harsol, Taluka Talod, District Sabarkantha – 383305.
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	Quantity – N/A Value – NA
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors URL:	Further Details are available in the Detailed EOI by E-mail: cirp.adisongranito@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Further Details are available in the Detailed EOI by E-mail: cirp.adisongranito@gmail.com
10. Last date for receipt of expression of interest	26-August-2026
11. Date of issue of provisional list of prospective resolution applicants	01-September-2026
12. Last date for submission of objections to provisional list	06- September -2026
13. Date of issue of final list of prospective resolution applicants	11- September -2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16- September -2026
15. Last date for submission of resolution plans	16- October -2026
16. Process email id to submit Expression of Interest	cirp.adisongranito@gmail.com
17. (Details of the corporate debtor's registration status as MSME)	Not Applicable

Sd/-
IP Mirtunjay Singh
 Authorized Representative of **True IPE LLP**
 Interim Resolution Professional of
M/s ADISON GRANITO PRIVATE LIMITED

Date: 12.08.2026
 Place: Ahmedabad

Regn. No. - IBB/NO. IBB/IPE-0151/PA-1/2023-24/50052

